

(i) Review by the Government on the working of the Manganese Ore (India) Limited, Nagpur, for the year 1971-72.

(ii) Annual Report of the Manganese Ore (India) Limited, Nagpur, for the year 1971-72, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-4552/73]

REVIEW AND ANNUAL REPORT OF BHARAT ALUMINIUM CO. LTD., NEW DELHI

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Bharat Aluminium Company Limited, New Delhi, for the year 1971-72.

(ii) Annual Report of the Bharat Aluminium Company Limited, New Delhi, for the year 1971-72 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-4553/73.]

ANNUAL REPORT OF CENTRAL BOARD FOR WORKERS' EDUCATION, 1971-72, AND NOTIFICATIONS UNDER COAL MINES PROVIDENT FUND, FAMILY PENSION AND BONUS SCHEME ACT, 1948

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI G. VENKATASWAMY): I beg to lay on the Table:—

(1) A copy of the Annual Report (Hindi and English versions) of the Central Board for Workers' Education for the year 1971-72. [Placed in Library. See No. LT-4554/73.]

(2) A copy each of the following Notifications (Hindi and English versions) under section 7A of the Coal Mines Provident Fund, Family Pension and Bonus Scheme Act, 1948:—

(i) The Coal Mines Bonus (Amendment) Scheme 1972, published in Notification No. G.S.R. 501(E) in Gazette of India dated the 30th December, 1972.

(ii) The Andhra Pradesh Coal Mines Bonus (Amendment) Scheme, 1972, published in Notification No. G.S.R. 502(E) in Gazette of India dated the 30th December, 1972.

(iii) The Assam Coal Mines Bonus (Amendment) Scheme, 1972, published in Notification No. G.S.R. 503(E) in Gazette of India dated the 30th December, 1972.

(iv) The Rajasthan Coal Mines Bonus (Amendment) Scheme, 1972, published in Notification No. G.S.R. 504(E) in Gazette of India dated the 30th December, 1972. [Placed in Library. See No. LT-4555/73.]

12.54 hrs.

ESTIMATES COMMITTEE THIRTY-THIRD REPORT

SHRI NARENDRA SINGH BISHT (Almora): I beg to present the Thirty-third Report of the Estimates Committee regarding action taken by Government on the recommendations contained in their Thirteenth Report on the Ministry of Health and Family Planning (Department of Family Planning)—Family Planning Programme.

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTING OF THE HOUSE

NINTH REPORT

SHRI S. C. SAMANTA (Tamluk): I beg to present the Ninth Report of the Committee on Absence of Members from the Sittings of the House.